

LARANG SAI): I beg to lay on the Table—

(1) The following statements (Hindi and English versions) showing the action by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha —

- | | |
|---|-------------------|
| (i) Statement No XXIX-Tenth Session, 1974 | } Fifth Lok Sabha |
| (ii) Statement No XXI-Twelfth Session, 1974 | |
| (iii) Statement No IX-Seventeenth Session, 1976 | |
| (iv) Statement No VI-First Session, 1977 | |
| (v) Statement No IX-Second Session 1977 | |
| (vi) Statement No V-Third Session, 1977 | |
| (vii) Statement No II-Fourth Session, 1978 | |

(2) A statement (Hindi and English versions showing reasons for delay in the Implementation Report. [Placed in Library. See No LT-2298/78]

EMPLOYEES' P F (AMDT) SCHEME, 1978

SHRI LARANG SAI On behalf of Shri Dr Ram Kirpal Sinha, I beg to lay on the Table a copy of the Employees' Provident Funds (Amendment) Scheme, 1978 (Hindi and English versions) published in Notification No GSR 602 in Gazette of India dated the 6th May, 1978 under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act 1952 [Placed in Library See No LT-2298/78]

NOTIFICATION UNDER CENTRAL EXCISE RULES, 1944

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH) I beg to lay on

the Table a copy of Notification No. GSR 273 (E) (Hindi and English versions) published in Gazette of India dated the 9th May 1978, issued under the Central Excise Rules, 1944 [Placed in Library See No LT-2300/78]

COMMITTEE ON PETITIONS

(1) MINUTES

श्री हरि बिष्णु कामत (होमगामार) में छठी लोक सभा की याचिका समिति का पत्रहवा से छब्बीसवी बैठका व बायेंवाही माराज सभा पटल पर रखता है।

(1) FOURTH REPORT

श्री हरि बिष्णु कामत में छठी लोक सभा की याचिका समिति का तृतीय प्रतिबदन प्रस्तुत करत

COMMITTEE ON PAPERS LAID ON THE TABLE

SIXTH REPORT

SHRI KANWAR LAL GUPTA (Delhi Sadar) Sir I beg to present the Sixth Report of the Committee on Papers Laid on the Table

RAILWAY CONVENTION COMMITTEE

THIRD REPORT

SHRI KRISHAN KANT (Chandigarh) I beg to present the Third Report of the Railway Convention Committee on Action Taken by Government on the recommendations contained in their Ninth Report, 1973 on "Social Burdens on Indian Railways"